

Shri Achar: When you go from Saurashtra Mysore comes before Tuticorin.

Shri M. V. Krishnappa: That means we have completed Mysore. We have completed the whole of west coast. Saurashtra is very rich in fisheries and therefore we had to start from that side and we have covered the whole of west coast and gone up to Tuticorin. From Tuticorin we want to go to Nagapatanam, then Vizag and reach West Bengal.

#### Service Co-operatives

+  
1421 { Kumari Veda Kumari:  
Shri Bibhuti Mishra:  
Shri Jadhav:

Will the Minister of Community Development and Co-operation be pleased to state

(a) the steps taken to organise and establish service co-operatives;

(b) the number of such Co-operatives in each State, and

(c) the financial and technical assistance to be placed at the disposal of these Co-operatives?

The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy): (a) to (c). Co-operatives are not at present classified separately under the heading "service co-operatives". However, as on 30-6-1957, for which published figures are available, there were 1.62 lakhs primary agricultural credit societies. The State-wise distribution is given in the Statement laid on the Table of the Lok Sabha [See Appendix V, annexure No 3]. These societies are mostly credit societies; some are also providing other facilities like supply of seeds, manures, agricultural implements etc. The various steps required to be taken to organise/reorganise primary co-operatives as "service co-operatives" on the lines envisaged in the National Development Council Resolution on co-operative policy, the number of such

Co-operatives to be organised in each State and the financial and technical assistance to be placed at the disposal of such Co-operatives are being worked out.

Kumari Veda Kumari: May I know what are the special steps taken to convert all the existing credit societies into co-operative societies, and what time will be taken on this work?

Shri B. S. Murthy: After the resolution of the National Development Council's working group has been constituted to see the possibility of translating into action the objectives envisaged in the resolution. The working group has already gone into the matter and given certain recommendations, and the recommendations are under the active consideration of the Government.

लेट गोबिन्द दास क्या इस सम्बन्ध में केंद्रीय सरकार कुछ इस प्रकार का विचार कर रही है कि सब राज्यों में एक प्रकार का कानून बन जाय, और ये सर्विस को-ऑपरेटिव्स उस कानून के अन्तर्गत पृथक् रूप से घा जायें?

जी ब० स० मूर्ति जी हा ।

Shri Hem Barua: May I know, whether it is a fact that the Indian Co-operative Union has submitted a memorandum to the Prime Minister and another to the Planning Commission demanding the total rejection of the recommendations of the Co-operative Law Committee since it seeks to give arbitrary power to the Registrar of Co-operative Societies? May I know whether Government have examined the position vis-a-vis this demand of the Indian Co-operative Union?

Shri B. S. Murthy: I trust this question also must have been examined by the working group.

सरकार ब० सि० सहपस सर्विस को प्रापरेटिव्स जो भिन्न भिन्न प्रांतों में चल रही है उनको एक क़ानून में बाबने के लिए

क्या व्यवस्था सरकार करने जा रही है, यह मैं जानना चाहता हूँ ?

**Shri B. S. Murthy:** I do not think the hon Member is correct in stating that there are already service co-operatives. They are yet to come into existence.

**Shri Shivamanjappa:** The statement gives only the number of credit societies. What about the number of multi-purpose societies in each State?

**Shri B. S. Murthy:** I require notice.

**Shri Ayyakannu:** In view of the fact that at present the co-operative societies are the monopolies of the haves, may I know whether the hon Deputy Minister will take steps to see that the have-nots also will have their share and free scope in the co-operative societies?

**Shri B. S. Murthy:** Once the co-operative societies as envisaged by the NDC resolution come into existence every family will have a place in the co-operative, and it will be a mutual aid society, and not that of a capitalist trying to exploit the poor.

**Shri M. L. Dwivedi rose—**

**Pandit D. N. Tiwary:** Sir, on a point of order. The hon Member has left his seat, and is speaking from another seat. Is it allowed?

**Mr. Speaker:** He has been sitting there for a long time and I have been therefore associating him with that seat.

**Pandit D. N. Tiwary:** His seat is elsewhere.

**Mr. Speaker:** Very well, I will take note of it from the next day.

‘जी व० सा० द्विवेदी’ मैं माननीय उपमंत्री महोदय से यह जानना चाहता हूँ कि जिन कोओपरेटिव सोसाइटीज का उन्होंने अभी बिक्रि किया है क्या वे वही कोओपरेटिव सोसाइटीज हैं जिन्हें की हमने एन० डी० सी० में मजूर किया है, यदि हा, तो उनकी क्या रूपरेखा है, क्या वे ठीक तरह से चल रही हैं, उनमें कोई गबन इतना तो नहीं हो रहा है ?

**Shri B. S. Murthy:** I would like to have a translation of this question.

**Shri M. L. Dwivedi:** May I know whether the co-operative societies which have been described by the hon Minister are the same as contemplated by the resolution of the NDC and, if so, what are the outlines of these co-operative societies, are they functioning all right, and may I also know whether no sums of money are being lost?

**Shri B. S. Murthy:** The NDC resolution has laid down a policy stating the objective and to translate the objective into action, there was appointed a working group. The working group has gone into the whole question and made certain recommendations, and the recommendations are under the active consideration of the Central Government as well as of the State Governments.

**Shri Sinhasan Singh:** May I know whether the new Bill to amend the Co-operative Act is coming forth now?

**Shri B. S. Murthy:** I would like to have notice for it.

**Shri M. R. Krishna:** May I know whether the new service co-operatives will be started only after converting the existing 162 lakhs of co-operative societies?

**Shri B. S. Murthy:** They will be organised or re-organised.

जी सुशक्ल राय जब तक जो मौजूदा कोओपरेटिव एक्ट है उसमें कोई परिवर्तन नहीं होता है तब तक ये सर्विस कोओपरेटिव बन भी सकती हैं या नहीं, यह मैं जानना चाहता हूँ ?

**Shri B. S. Murthy:** It is a matter of opinion.

**Mr. Speaker:** Next question. **Shri Subman Ghose Absent.** Next question.

**Shrimati Ila Palchoudhuri:** As it is agitating the minds of the people, may I know whether the Minister will give some assurance about this?

Mr. Speaker: No assurances shall be asked during the Question Hour.

Shrimati Ha Palchoudhuri: I meant the next question. He is absent I am sorry.

Some Hon. Members rose—

Mr. Speaker: I have allowed a number of question on co-operatives During the Question Hour, nothing can be settled

Shri Panigrahi: The State has now begun to organise and establish industries But the Minister has replied about the credit societies What is the idea?

Mr. Speaker: They are all being converted That is what he said

Shri M. L. Dwivedi: They are not There are no service societies at present He says there are some co-operative societies There must be some clarification about it, Sir

Mr. Speaker: There will be ample opportunity to discuss this when the Demands for Grants on that subject come up. It has not been disposed of The Demands under that head have not yet come. Next question

#### India-Italy Air Service

\*1425 Shrimati Ha Palchoudhuri: Will the Minister of Transport and Communications be pleased to state—

(a) whether it is a fact that a new Air Service between India and Italy is shortly to be brought into operation, and

(b) if so, its broad details?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) and (b). 'Alitalia' an Italian airline started operating a scheduled air service between Rome and Bombay from 4th March, 1980. The service is operated on a frequency of two services a week on the route Rome-Karachi-Bombay.

Shrimati Ha Palchoudhuri: Including the 'Alitalia', this is the 18th

foreign service that we will have over the air routes in our country May I know how many have been opened of late, and why Air India did not open another route with the same air traffic rights?

Shri Mohiuddin: There are about 18 foreign air lines operating through India I am sure the hon Member is aware that Air India International is operating through Rome for a long time. Our services to London, about three times a week, stop at Rome

मध्य प्रदेश में धान का कय

\*१४२७. श्री सुसक्ता राय क्या साक्ष तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) केन्द्रीय सरकार ने मध्य प्रदेश में अब तक कुल कितना धान खरीदा है ,

(ख) यह धान किन किन राज्यों को भेजा जा रहा है , और

(ग) क्या धान कूट कर बावल के रूप में बेचा जा रहा है यथवा धान के रूप में और यह किस मूल्य पर बेचा जाता है ?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) The Central Government have not purchased any quantity of paddy in Madhya Pradesh

(b) and (c) Do not arise

Shri M. L. Dwivedi: Is it a fact that although paddy is not being allowed to be sent to other States from Madhya Pradesh, foodgrains from other places are being sent to Madhya Pradesh, and this affects the food problem seriously What is the answer for this situation?

Shri A. M. Thomas: Paddy is being purchased in Madhya Pradesh on State Government's account, and they have purchased about 74,200 tons of paddy till the 13th March. I do not know which State my friend refers to. Is it Uttar Pradesh?